

1

WP-30167-2024

## IN THE HIGH COURT OF MADHYA PRADESH AT JABALPUR

**BEFORE** 

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA, CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF ON THE 23<sup>rd</sup> OF JULY, 2025

WRIT PETITION No. 30167 of 2024

MS. EVERGREEN DEALCOM PVT. LTD.

Versus

M.P. REAL ESTATE APPELLATE AND OTHERS

## Appearance:

Shri Shailendra Verma - Advocate for petitioner.

Shri Abhijeet Awasthi - Deputy Advocate General for respondent no.1.

Shri Abhijit C. Thakur - Respondent no.2 appears in person.

## **ORDER**

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

- 1. Learned counsel for petitioner seeks leave to withdraw the petition, reserving the right of the petitioner to file an appeal in terms of Section 58 of the Real Estate (Regulation And Development) Act, 2016.
- 2. Petition is accordingly dismissed as withdrawn.
- 3. All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA) CHIEF JUSTICE (VINAY SARAF) JUDGE



2

WP-30167-2024